

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 3905
TO BE ANSWERED ON 09.08.2017**

APPRENTICE LAW

†3905. SHRI RAJAN VICHARE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has a target to impart skill training to the youth to make them skilled for as many as five lakh jobs. if so, the details thereof;
- (b) whether the Government proposes to amend the apprentice law in order to promote skill development; and
- (c) if so, the time by which the Government is likely to implement the same?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL
DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) Government of India has a target to impart skill training to 50 Lakh youth up to 2020 under the National Apprenticeship Promotion Scheme (NAPS).
- (b) & (c) The Government has already amended the Apprentices Act, 1961 in December, 2014 and started implementation w.e.f. 22nd December, 2014 in the country.
